

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5058  
ANSWERED ON:07.05.2012  
TWO LANE NHS AND SHS  
Singh Smt. Meena

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether there is any proposal to link all the district headquarters with two lane National Highways (NHs) and State Highways (SHs) particularly in Bihar;
- (b) if so, the details thereof, State-wise and the time-frame fixed in this regard;
- (c) whether the Government/National Highways Authority of India (NHA) has decided to increase toll on existing and upcoming NHs including two lane NHs; and
- (d) if so, the details thereof alongwith the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) No, Madam.

(b) Does not arise.

(c) and (d) No, Madam. However, the increase in toll fee on National Highways (NHs) is presently governed by the stipulations in the extant National Highways Fee (Determination of Rates and Collection) Rules, 2008 and its subsequent amendments in 2010 and 2011 / provisions in the concession agreements.